

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3039  
ANSWERED ON 18<sup>th</sup> DECEMBER, 2025**

**PANIC BUTTONS AND GPS IN PUBLIC TRANSPORT IN DELHI**

**3039. SHRI RAMVIR SINGH BIDHURI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the current status of the scheme to install panic buttons and GPS in public buses and taxis in Delhi;**
- (b) whether the Government released Rs. 6.328 crore to the Delhi Government on 20.03.2023 under the said scheme, if so, the details thereof; and**
- (c) the reasons for not being able to implement the said scheme in Delhi?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) Under the scheme, Central Government provides a share of the funds required for implementation, and the responsibility for implementation lies with the respective State/UT Government. As informed by the Government of National Capital Territory of Delhi**

**(GNCTD), the current status of the scheme to install panic buttons and GPS in public buses and taxis in Delhi is as under :**

**i) Vehicle Location Tracking System (VLTS) portal (<https://vlts.delhi.gov.in/>) has been developed.**

**ii) Command and Control Centre (CCC) has been setup at Kashmere Gate Inter-State Bus Terminus (ISBT), Delhi for overall monitoring of Emergency Alert System (EAS) under the VLT System.**

**iii) As on date, more than 64,000 Public Service Vehicles of Delhi have been fitted with VLT devices. Further, all the buses under Delhi Transport Corporation (DTC) are equipped with GPS devices and panic buttons.**

**(b) The Government has released an amount of Rs. 6.328 Crore to Transport Department of Delhi on 20.03.2023 under the said scheme, to setup the Command and Control Centre including the Backend Application for monitoring the Public Service Vehicles. However, the Utilisation Certificate has not been received.**

**(c) As informed by the Government of National Capital Territory of Delhi, the earlier VLTS was not Automotive Industry Standards (AIS) -140 compliant and could not be enforced properly. Thus a fresh National Informatics Centre (NIC) based system was implemented by the Transport Department, NCT of Delhi for the implementation of the “Backend System and Monitoring Center for the Vehicle Tracking and Monitoring for the Public Service Vehicles as per the AIS 140 standards”.**

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